THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong, the_September, 2022

No.HCM.II/400/2013/Estt/___: In pursuance of the resolution of the Hon'ble Full Court in its meeting held on 8th August, 2022, an "Inspection Department" in the High Court of Meghalaya comprising of the Registrar (Judicial Service) as the Registrar Incharge is hereby constituted for dealing with ACRs of Judicial Officers in various Grades.

By order;

REGISTRAR GENERAL Memo. No.HCM.II/400/2013/Estt/2758 A Shillong, the September, 2022

- 1. The Registrar-Cum-Principal Private Secretary to the Hon'ble, the Chief Justice High Court of Meghalaya for favour of kind information of His Lordship.
- 2. The Private Secretary to Hon'ble Mr Justice H. S. Thangkhiew, Judge, High Court of Meghalaya for favour of kind information of His Lordship.
- 3. The Private Secretary to Hon'ble Mr Justice W. Diengdoh, Judge, High Court of Meghalaya for favour of kind information of His Lordship.
- 4. The Registrar (Judicial Service) High Court of Meghalaya for favour of kind information and necessary action.
- 5. The Member Secretary, Meghalaya State Legal Services Authority for favour of kind information and necessary action.
- 6. All District & Sessions Judges in Meghalaya for favour of kind information and necessary action.
- 7. The Joint Registrar(Listing) cum OSD to the Hon'ble the Chief Justice, High Court of Meghalaya for favour of kind information and necessary
- The CPC, High Court of Meghalaya for favour of kind information and necessary action. She is also requested to get the notification uploaded in the official website of this High Court.

REGISTRA